

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PLATINO CLASSIC MOTORS (INDIA) PVT.LTD

RELEVANT PARTICULARS

1	Name of corporate debtor	Platino Classic Motors (India) Pvt. Ltd
2	Date of incorporation of corporate debtor	28/05/2007
3	Authority under which corporate debtor is incorporated / registered	RoC- Ernakulam
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U50100KL2007PTC020847
5	Address of the registered office and principal office(if any) of corporate debtor	No.II, 6B, NH47, Bypass road, Maradu-PO, Kochi, Kerala-682304
6	Insolvency commencement date in respect of corporate debtor	08/03/2021 (Order received on 10/03/2021)
7	Estimated date of closure of insolvency resolution process	03/09/ 2021
8	Name and registration number of the insolvency professional acting as interim resolution professional	SATHIQ BUHARI Reg No. IBB/IPA-001/IP-P00758/2017-2018/11307
9	Address and e-mail of the interim resolution professional, as registered with the Board	Sagreen Law Chamber, Vanchiyoar, Thiruvananthapuram, Kerala -695035. Sathiq33@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	3rd Floor, Bank Employees Cooperative Society Building, Chirakkulam road, Statue, Thiruvananthapuram-695001 sathiq33@gmail.com
11	Last date for submission of claims	26/03/2021
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per information available with IRP
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads Physical ; As mentioned in Entry No.(10) (b) Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Platino Classic Motors (India) Pvt. Ltd on 08/03/2021.

The creditors of Platino Classic Motors (India) Pvt. Ltd are hereby called upon to submit their claims with proof on or before 26/03/2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd /-

Date: 13-03-2021

Place: Thiruvananthapuram

SATHIQ BUHARI
IBBI/IPA-001/IP-P00758/2017-2018/11307
Mob No. 9349422304